

Central Administrative Tribunal, Principal Bench

Original Application No. 2064 of 1999

New Delhi, this the 5th day of September, 2000

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. S.A.T. Rizvi, Member (A)

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1. Rakesh Kumar
Asstt. Teacher, Sarvodaya Vidyalaya,
Pandit Watan Kalan, New Delhi
S/o Shri Dharampal,
R/o RZG-21, Dharampura Colony,
Najafgarh, New Delhi-43

2. Sunil Kumar,
Asstt. Teacher, S.K.V.
Moti Bagh-1,
S/o Shri Satyapal
R/o House No. 705/E,
Ward No. 6, Mehrauli,
New Delhi-30

3. Shamim Ahmad
S.B.V. Sarojini Nagar No.-1
New Delhi
S/o Shri Mohd. Qasim
R/o 1/41, Abul Fazal Enclave,
P.O. Jamia Nagar, New Delhi

4. Shabnam Ansari
Asstt. Teacher, S.K.V.
Safdarjung Enclave,
D/o Shri Z.A. Ansari
R/o 68 Hauz Rani
Malviya Nagar, New Delhi-17

5. Vijay Mohan
T.G.T. (Social Science)
G.B.S.S.S., 'D' Block
Jahangirpuri
S/o Shri Anand Mohan
R/o 1064, Gulabi Bagh,
Delhi Admin. Flats,
Type-II, Delhi-7

- Applicants

(By Advocate: Shri S.K. Sinha)

Versus

1. Government of NCT of Delhi, through
The Director of Education
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat
Delhi

- Respondents

(By Advocate - Sh. T.D. Yadav, proxy for Sh. Vijay Pandita)

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O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

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1. Heard the learned counsel for the parties and perused the records.

2. From the perusal of para 1 of the preliminary objections in the counter, it appears that respondents agree to the fact that they have to abide by the judgements in the cases of Veena Anand and Vijay Kumari and the department has already started implementing the judgements in those cases. The applicants before us are also similarly situated persons and are entitled to the benefits of judgement in the cases of Veena Anand and Vijay Kumari (supra).

3. Accordingly this OA is disposed of with a direction to the respondents that they will give the benefits of the judgements as modified by the Delhi High Court in the cases of Veena Anand and Vijay Kumari (supra), to the applicants in the present case also. O.A. stands disposed of with these directions. No costs.

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(S.A.T. Rizvi)
Member (A)


(Kuldip Singh)
Member (J)

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